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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(1B) No 356/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>th</sup> October 2017, 10.30 A.M

Name of the Company		Jai Balaji Industries Ltd -Vs- Jai Venktesh Concast Pvt Ltd	
Under Section		8 & 9 I.B.C	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mrs. Manju Bhatia, Adw  
Mr. Abir Basu, Adw  
Mrs. Sonia Sharma, Adw

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for the  
operational  
creditors

Jinan Sharma  
25/10/17

1. AKASH SHARMA, Pr.CS  
2. SHAKEEL MD. AKHTER, ADV.

} Intervening  
Applicant

Akash Sharma  
25.10.17

ORDER

Ld. Counsel for the operational creditor and the intervening applicant are present.

Ld. Counsel for the petitioner informed that in compliance of the earlier order dated 10/10/2017 she had applied to the Bank for getting certificate from the Bank but till date she could not obtain the said certificate. Petitioner is directed to file an affidavit annexing all the relevant documents.

List on 16/11/2017.

Sd

(Jinan K.R.)  
Member (J)

Sd

(Vijai Pratap Singh)  
Member (J)